

(b) The deputationists from the State and Central Governments are appointed by the FCI on mutually agreed terms & conditions between the corporation and the lending authority. Generally, the deputationists are appointed for a period of three years.

(c) No, Sir.

[Translation]

Khejadi Tree Plantation

1150. SHRI KAMLA PRASAD RAWAT: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether Government propose to set up nurseries to encourage khejadi tree plantation;

(b) if so, the details thereof, State-wise; and

(c) the districts in Uttar Pradesh particularly Barabanki, where such nurseries are expected to be set up and when?

THE MINISTER OF ENVIRONMENT AND FORESTS (SHRI Z.R. ANSARI): (a) and (b). Khejadi is suitable for the arid areas in the States of Rajasthan, Gujarat and Haryana. Seedlings of this species are raised in nurseries in these States. Separate nurseries for Khejadi alone are not being set up.

(c) There is no proposal to raise nurseries of Khejadi in Uttar Pradesh including Barabanki district.

Increase in Respiratory Diseases among Children in Delhi

1151. SHRI KAMLA PRASAD RAWAT: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government are aware that respiratory diseases are increasing every year among children in Delhi;

(b) if so, whether Government have conducted any survey in this regard;

(c) if so, the outcome thereof and the number of children found to be suffering from respiratory diseases; and

(d) if not, the reasons for not conducting any survey?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI SAROJ KHAPARDE): (a) According to the information available from 1984 to 1987, there is no increase in respiratory diseases from year to year among children in Delhi.

(b) to (d). Do not arise.

[English]

Recommendations made by the Yarn Price Stabilisation Committee

1152. SHRI K. RAMAMURTHY: Will the Minister of TEXTILES be pleased to state:

(a) the recommendations made by the Yarn Price Stabilisation Committee set up by the All India Handlooms and Handicrafts Boards; and

(b) the action taken by Union Government thereon?

THE MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SHRI RAFIQUE ALAM): (a) The Yarn Price Stabilisation Sub-Committee, set up by the Standing Committee on Handlooms of All India Handlooms & Handicrafts Board, has not yet submitted its final report.

(b) Does not arise.

National Commission on Wages, Incomes and Price Policy

1153. SHRI SHARAD DIGHE: Will the Minister of LABOUR be pleased to state:

(a) whether Government are considering to set up a national commission on wages, incomes and price policy with a mandate to give the country a realistic wage policy that will strike proper balance between the wages in the organised and unorganised sectors; and

(b) if so, when?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR AND DEPUTY MINISTER IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI RADHAKISHAN MALAVIYA): (a) There is no such proposal. The question of formulation of a national wage policy has been considered from time to time at various forums. The matter was discussed by the Group of State Labour Ministers on the 23rd September, 1985 and the majority view was that it may not be feasible to formulate the national wage policy at this stage. In the Indian Labour Conference held on 25-26 November, 85, it was decided that till such time a national minimum wage is feasible it would be desirable to have regional minimum wages in regard to which the Central Government may lay down the guidelines. These guidelines were circulated in July, 1987.

(b) Does not arise.

Effect of Consanguineous Marriages

1154. SHRI SOMNATH RATH: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government are aware that consanguineous marriages have a bad effect on foetal growth and development of the child; and

(b) if so, the measures proposed to be taken by Government to prevent such marriages?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI SAROJ KHAPARDE): (a) In a study conducted at Pondicherry the rate of minor malformations was significantly higher in the consanguineous

marriages as compared with non-consanguineous families (41.4 Vs 19.4 per thousand). Another study conducted at Madras shows a definite increase in the rate of mal-formations in the offspring of consanguineous marriages. However, another multicentric study by ICMR on Identification of Genetic Causes of Mental Retardation shows that even with an increased incidence of consanguinity at Bangalore Centre the overall incidence of metabolic defects and indentifiable genetic syndromes are not higher than those at other centres.

(b) Health education of the community in this regard will prevent such marriages. Medical Officers and para-medical workers in the field as well as in medical institutions are imparting the education.

[Translation]

Damage to Union Government Property in Violence in Andhra Pradesh

1155. SHRI HARISH RAWAT: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether some property of the Union Government was damaged as a result of the incidents of violence which took place in some parts of Andhra Pradesh during the recent Past; and

(b) if so, the names of places where such incidents of violence took place and the extent of loss caused to property of various departments of the Union Government?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH): (a) and (b). The information is being collected and shall be laid on the Table of the House.